

The Minister of Information and Broadcasting (Dr Keskar): (a) Yes. Sir.

(b) and (c). The suggestion made by the Hon. Member will be conveyed to proper quarters for consideration.

Shri Tangamani: May I know whether in this revised version of the Documentary film 'Pilgrimage to freedom', events prior to 1857 are included and if so may I know why Bomman Brothers have been left out?

Shri Ranga: Not only Bomman Brothers, but the Vellore fighters also.

Dr. Keskar: The documentary does not claim to reproduce every small and big incident of opposition to British rule in the country. Obviously, it is not possible for such a documentary to do so. Whatever has been included has been done under the supervision of the Centenary Committee which originally produced the film.

Shri Tangamani: Is the Government aware that private producers are producing a film dealing with Bomman Brothers and may I know whether the Government will render any help to the private producers?

Dr. Keskar: That is a question which can be considered only when the producers approach for that purpose.

Shri Thirumala Rao: May I know if the Government are aware that in the early twenties of this century, one Alluri Sitarama Raju led a rebellion against the British Government in the Agency areas in Vizagapatam and North Godavari districts and one of his right hand men, Shri Mallu Dora was a Member of this House during the last five years? It has been well known in the local folk lore....

Mr. Speaker: What does he want?

Shri Thirumala Rao: Is the hon. Minister aware of these facts and if so, would he convey this to the proper quarters to see that this incident is properly recognised in the documentary?

Dr. Keskar: I take the information from the hon. Member. Secondly, my reply to Shri Tangamani was with regard to the suggestion that Government should publicise the action of the Bomman Brothers. Now, this is not some thing about which this Ministry can do anything. It will be conveyed to the Ministry of Education. That is what I mentioned here in my reply.

Mr. Speaker: What I would suggest is, if hon. Members have any more incidents, they may bring them to the notice of the Minister of Information and Broadcasting.

He will met them, and if they are sufficiently important, in the next edition they will be included.

Nationalisation of Road Transport in Punjab

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-55: { Shri Vajpayee:
 { Shri Ram Krishan:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission has disapproved the Punjab Government's plans in regard to nationalisation of road transport;

(b) if so, the reasons thereof;

(c) the recommendations made by the Commission; and

(d) the Punjab Government's reaction thereto?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) to (d). A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No. 55.]

श्री बाजपेयी : बक्तव्य से यह ज्ञात होता है कि पंजाब के मुख्य मंत्री ने योजना आयोग से इस बात का आग्रह किया है कि दूसरी योजना के दौरान में वहाँ अलग कारपोरेशन स्थापित करने पर जोर न दिया जाये। क्या मैं जान सकता हूँ कि इस के किये उन्होंने क्या कारण बताया ?

श्री ए० ना० मिश्र : उन्होंने कारण तो यह बतलाया कि वह चाहते हैं कि सभी पेप्सू का जो कारपोरेशन है वहीं तक सीमित रहे, पंजाब में न बनायें और प्राइवेट सेक्टर वालों के साथ ५०, ५० बेसिस पर वह अपना काम चलाना चाहते हैं। लेकिन प्लानिंग कमिशन इसे मानने को तैयार नहीं है और उन से कहा गया है कि कारपोरेशन जल्दी बना लें।

श्री बाजपेयी : क्या प्लानिंग कमिशन ने कोई नीति निर्धारित की है जिस के अनुसार कारपोरेशन बनाया जाना चाहिये।

श्री ए० ना० मिश्र : जी नहीं, नीति निर्धारित नहीं की गई है।

Shri Ranga: Do Government have any uniform policy of not having nationalisation or having nationalisation of road transport? The State Government send up proposals for nationalising. Why do they agree in regard to some States, and do not agree in regard to some other States?

The Deputy Minister of Planning (Shri S. N. Mishra): There is no discrimination, and the circumstances in which exemptions would be made have been specifically laid down. So far as the principles which the Planning Commission has laid down are concerned, the Planning Commission is firm on them.

Shri Ranga: Then what are the circumstances? The State Governments themselves have got to make up their mind, and they have made up their mind to nationalise, but in the case of Punjab the Planning Commission does not agree, in the case of some other States they agree.

Shri S. N. Mishra: I was mentioning the circumstances in which exemptions are made. This applies particularly to the States in which there is not a great problem of road-rail co-ordination. Examples are Himachal Pradesh, Andamans and Jammu and Kashmir—and West Bengal also where in the rural areas road transport has not developed to a great extent.

Shri Gajendra Prasad Sinha: May I know how many States have disapproved the scheme of nationalisation till now?

Shri S. N. Mishra: It is not nationalisation, it is only the setting up of corporations. Saurashtra and Andhra have set up corporations already. Bihar and Mysore have agreed. In U.P. it is under consideration.

Shri Gajendra Prasad Sinha: How many States have not agreed to set up corporations, that is what I want.

Mr. Speaker: He has given positively the States that have consented, the others have not.

Shri Ranga: The answer to my question is not at all satisfactory.

Mr. Speaker: What does he want?

Shri Ranga: He mentioned some circumstances which are not relevant.

Mr. Speaker: Very well. Next question.

Export of Wool

*553. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity in maunds of wool exported by the Government of India from Kulu sub-division of Punjab State during 1957-58 so far;

(b) whether a stock of wool is lying with the woollen dealers of Amritsar; and

(c) if so, the reasons for which they are not allowed to export their stocks?

The Minister of Commerce (Shri Kanungo): (a) None. Government of India do not export wool.

(b) Yes, Sir. The reference presumably is to pashmina wool.

(c) The policy regarding release of stocks for export purposes is under the consideration of the Government of Punjab.